

ITEM NO.802

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No. 296/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.107418/2021-EXEMPTION FROM FILING O.T. and IA No.107417/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 08-08-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Purushottam Sharma Tripathi, AOR

For Respondent(s) Mr. Pankaj Naqvi, Sr. Adv.
Mr. Talha Abdul Rahman, AOR(mentioned by)
Mr. Harsh V. Kediya, Adv.
Mr. M. Shaz Khan, Adv.
Mr. Uma Nath P., Adv.

Mr. Pradeep Misra, AOR

UPON mentioning the Court made the following
O R D E R

List the matter in the first week of September, 2022.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)